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Title: Need to allot adequate budget and timely release of funds for protection and conservation of BRT Tiger Reserve in Chamarajanagar District, Karnataka.

SHRI R. DHUVANARAYANA (CHAMARAJANAGAR): I would like to bring to the kind notice of the House that BRT Tiger Reserve of my Constituency having an area of 574.83 Sq. kms. is the pristine habitat for tiger and is a part of the most promising Tiger landscape in the World. The present tiger density in the reserve is 10.21/100 Sq. Kms which indicates the presence of healthy tigers and demands for their protection.

The management issues in the tiger reserve include protection against hunting/poaching, fire, habitat improvement, man-animal conflicts etc. These activities require adequate budget and timely release of funds. But the fact is that, every year there is a difference between the sanctioned and the released amount and also every year there is decrease in budgetary allotment which is affecting the management/protection issues of the Tiger reserve.

During 2013-14 Rs.188.360 lakhs were released out of sanctioned amount of Rs.235.452 lakhs. During 2014-15 Rs.148.2286 lakhs were released out of sanctioned amount of Rs.185.286 lakhs and during 2015-16 till today Rs.116.0581 lakhs were released out of sanctioned amount of Rs.145.0727 lakhs.

I, therefore, urge the Union Government to take up the issue on priority basis and help the BRT reserve to get sufficient allotment and timely release of funds for protection and conservation of this natural resource.